

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-532**  
IB-582/ND/2020

**IN THE MATTER OF:**

Sparta Global Projects Pvt Ltd  
Vs.  
KUGD SERVICES PVT. LTD

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 08.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Issue notice upon all the respondents by all modes including the email. Affidavit of service must be filed within one week from today. List on **12.02.2021**.

- Sd/-  
(K.K. VOHRA)  
MEMBER (T)

- Sd/-  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)